(0 if so, what steps Government propose take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI

BRAHM DUTT): (a) and (b) As on the 31st July. 1988 M/s. Vikram Gas Agency, New Delhi had about 6,880 LPG customers, out of which 3,380 customers had double bottle connections;

- (c) About 5,403 LPG cylinders are supplied to the distributor per month;
- (d) While LPG distributors are under instructions to supply refills within 24 hours of the booking, supplies art at times mode late for reasons Mich as shortfall in availability of LPG, transportation bottlenecks, labour problems, civil disturbances, etc.
  - (e) No. Sir:
  - (1) L)ocs not arise jn view of (e) above.

### Appointment of IAS Officers to Public Sector Units

@4556. SHRI RAM AWADHESH SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is correct that there have been clear Government directions for appointment of IAS Officers to Public Sector Units and if so, details thereof;

©Previously unstarred Question 4342 transferred from the 1st September, 1988.

- (b) whether it is correct that these have been violated by Textile Ministry as reported by Business Update of 18th June, 1st July, 1988 and, if so, reasons thereof and action taken;
- (c) whether technical professional managers are not available as a result of Brain Drain; and
- <d) whether the ever thirsty IAS will be suitably curbed. to ensure early industrialisation and development of the country's industry and other professional services?

# THE MINISTER OF INDUSTRY (SHRI VENGAL RAO) :

- (a) No, Sir.
- (b) Doe.-, not r rise.
- (c) and (d) "No, Sh\ In March, 1985, Government have issued ins tructions banning deputation Government Officers. including I.A.S. Officers. to Public Sector Enterprises. According these orders, Government Officers, inclu ding I.A.S. Officers cannot go deputation to Public Enterprises except in certain cases which were specifically exempted by the Government from the purview of the Rule of Immediate Absorption.

#### Chemical Explosion in Coa

4557. SHRI JOHN F. FERNAN-DES: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware to the explosion of a chemical boiler tank at Corlim Industrial Estate in Goa at the pesticide factory of Hindustan Geigy (CIBA) which resulted in the emission of toxic chemicals in the atmosphere;

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- (b) if so, what steps Government propose to take avert Bhopal type of tragedy as this plant is situated amidst a residential area; and
- (c) whether Government will direct the company to shift this unit away from the residential area?

' THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) As per the information available, there was no explosion of boiler tank at Hindustan Geigy (CIBA) factory at Goa. However, the company has informed that a rupture disc on one of the evaporating vessels, relieved the pressure from the vessel and part of the product was discharged on the terrace of the manufacturing building via vent pipe provided for such eventualities. Neither the surrounding area was affected contaminated nor any person injured or affected due to this incident.

## Energy targets fixed under Seventh Plan for Andhra Pradesh

4558. SHRI PUTTAPAGA RADHAKRISHNA: Will the Minister of ENERGY be pleased to state:

- (a) what are the energy targets fixed for Andhra Pradesh during the Seventh Five Year Plan period;
- (b) whether the targets fixed for the first three years have been achieved; and 2463 RSS/88—15

(c) if not, what are the reasons for the shortfall and whether the targets fixed for the Seventh Five Year Plan are likely to be achieved?

to Questions

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF **ENERGY** (SHRI KALPNATH RAI): (a) A target of commissioning a power generating capacity of 838.5 MW was fixed for Andhra Pradesh during the Seventh Five Year Plan

(b) Yes, Sir.

period.

(c) Does not arise.

## Waiting List for LPG Connections in Andhra Pradesh

4559. SHRI **PUTTAPAGA** RADHAKRISHNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) what is the number of persons in the waiting lists for the LPG connections in Andhra Pradesh, especially in Hyderabad city area as on the 31 th June, 1988;
- (b) by when the list is likely to be cleared;
- (c) how many cities/towns are covered under the LPG distribution scheme in Andhra Pradesh; and
- (d) by when all the cities/towns are likely to be covered under the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) As on June 30, 1988, there were about